

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 297/2021 IA 1875/2020- 12(2) In C.P.(IB)-4676(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Arun Kapoor ...Applicant
IN THE MATTER OF
Kalyan Janata Sahakari Bank Ltd
V/s
Cicil Biochem Private Limited

Section: 66(1) 30 U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.297/2021: - Adv. Arjun Sathees appeared for the Applicant/Ex-RP. None appeared for the Respondent. It has been pointed out by the counsel for the Applicant/RP that all the Respondents except Respondent no.2 have already filed their reply. Let a final court notice be issued to the Respondent No.2, directing him to file reply well before the next date of hearing failing which, the right to file reply shall stand forfeited. List this matter on **27.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)